

**F.No.01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 09.02.2018

**ORDER NO. 20 of 2018**

Hon'ble President is pleased to order the following sitting commencing from **12.02.2018 to 16.02.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 12.02.2018	Antidumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 12.02.2018 to 16.02.2018	Excise & Customs Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 12.02.2018 to 16.02.2018 (After Excise & Customs Division Bench is over)	Service Tax Division Bench matters
Hon'ble Sh. S.K. Mohanty, Member (Judicial)	From 12.02.2018 to 16.02.2018 (Morning Session before the Service Tax Division Bench)	Single Member Matters as notified

Note :

1. On 12.2.2018, the original benches will resume after the Anti-Dumping matters are over.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.


By Order



(A.Mohan Kumar) 9/2/18  
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar